

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 97, 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated : 9th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 97 of 2013 &
IA-56 of 2014**

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swatika Sahoo
Ms. Poorva Sehgal**

**Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-2
Mr. K.S. Dhingra for R.1**

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swatika Sahoo
Ms. Poorva Sehgal**

Counsel for the Respondent(s): **Mr. M.S.Ramalingam for R-1**
Mr. R.B.Sharma for R-4, R-5 &
R.18
Mr. Pradeep Misra
Mr. Dhaleep
Mr. Manoj Kr. Sharma for R-2
Mr. Alok Shankar for TPDDL

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sehgal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-7
 Mr. Pradeep Misra
 Mr. Dhaleep
 Mr. Manoj Kr. Sharma for R-2
 Mr. Alok Shankar for TPDDL
 Mr. Bipin Gupta
 Mr. S.K. Bansal for R.3 to 5

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. **Appellant(s)**
Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sehgal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-7
 Mr. Pradeep Misra
 Mr. Daleep & Mr. Manoj for R.2

Mr. Alok Shankar for TPDDL
 Mr. Aashish Gupta
 Mr. Aditya for BYPL

**Appeal No. 136 of 2013 &
 I.A. No. 21 of 2014**

In the matter of:

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. Pradeep Misra and
 Mr. Daleep Kr. Dhayani
 Mr. Manoj Kr. Sharma for R-2
 Mr. R.B. Sharma for R.7
 Mr. Alok Shankar for TPDDL

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)
Versus
**Central Electricity Regulatory
 Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
 Ms. Swagatika Sahoo
 Ms. Poorva Sehgal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
 Mr. R.B.Sharma for R-4, R-5 &
 R.17
 Mr. Pradeep Misra
 Mr. Dhaleep
 Mr. Manoj Kr. Sharma for R-10
 Mr. Alok Shankar for TPDDL

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal

Counsel for the Respondent(s): Mr. M.S.Ramalingam for R-1
Mr. R.B.Sharma for R-7
Mr. Pradeep Misra
Mr. Dhaleep
Mr. Manoj kr. Sharma for R-2
Mr. Alok Shankar for TPDDL
Mr. Manish Singhvi
Mr. Devanshu Kumar Devesh f
or JUVNL

**Appeal No. 193 of 2013 &
I.A. No. 57 of 2014**

In the matter of:

NTPC Ltd. ... **Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Sehgal

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-10
Mr. M.S. Ramalingam for R.1
Mr. R.B. Sharma for R.4, 5 & 17
Mr. M.S. Ramalingam
Mr. K.S. Dhingra for R.1

ORDER

We have heard the learned counsel for the Respondents in the Amendment Application.

Post the matter for the Rejoinder submissions on **05.05.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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